

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. No.2375/2004

NEW DELHI, THIS THE 5<sup>TH</sup> DAY OF OCTOBER, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)**  
**HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

1. K. Vijayan  
S/o Sh. S. Krishna Pillai,  
Kalibari Apartments,  
New Delhi.
2. Lina Mukherjee,  
D/o late Sh. A.C. Mukherjee,  
786, Sector-VIII, R.K. Puram,  
New Delhi.
3. S. Alagesan,  
S/o Sh. A. Shanmugham,  
97, Sector/VIII, R.K. Puram,  
New Delhi-110 022.

.....APPLICANT

(By Advocate : Shri Sudhir Nandrajog)

VERSUS

1. Union of India through  
Secretary, Ministry of Defence,  
South Block, New Delhi.
2. Joint Secretary (Training & CAO),  
Ministry of Defence, 'E' Block,  
New Delhi.

.....RESPONDENTS

ORDER (ORAL)

**SHRI SHANKER RAJU, MEMBER (J) :**

Applicant seeks extension of *in situ* promotion to the post of Senior Civilian Staff Officer. Representation preferred on 1.7.2003 is stated to be responded to.

2. In the interest of justice, we dispose of this OA at the admission stage itself with a direction to the respondents to dispose of the representation of applicant by passing a detailed and speaking order, within a period of three months from the date of receipt of a copy of this order. No costs.

*S. Raju*  
(SHANKER RAJU)  
MEMBER (J)

cc:

*V.K. Majotra*  
(V.K. MAJOTRA)  
VICE CHAIRMAN (A)